

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 435 of 2020

IN THE MATTER OF:

**Employees State Insurance Corporation,
Regional Office, Rajender Bhawan**

...Appellant

Vs.

M/s. V.M. Confectionary Ltd.

...Respondent

Present: For Appellant: -Nemo

O R D E R

17.03.2020— There being no appearance on behalf of the Appellant,
let the appeal be posted 'for admission (fresh case)' on 23rd March, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member(Judicial)

[Shreesha Merla]
Member(Technical)

Ar/G